

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
152/16	184/17	Hearing	391 394	Gita Krishna Investments Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)


DESIGNATION

29.	&	ADVOCATE	REPRESENTATION TO WHOM	SIGNATURE
	PHONE NUMBER		(Petitioner <input checked="" type="checkbox"/> Respondent)	
	RASHMI MENON			Rashmi - M.
	99027 71043			

Counsel for petitioner Company is present. She requested time to file two sets of copies. Registry to issue fresh notice to ROC and RD. Assistant from OL office is present. He requested time to file report.

List it for hearing to 26.04.2017.


MEMBER (J)


MEMBER (T)